CHAPTER-16

Obituary and Other References

It is customary and usual to make obituary references in the House on the demise of sitting members, Ministers, former members, outstanding and eminent personages, national leaders, men and women who have played an important role in the public life of the country and heads of governments of foreign and friendly States. Apart from these, references are also made in the House to major natural calamities or accidents or tragic happenings involving loss of life and property. Befitting the occasions, tributes are offered. Felicitations and laudatory references are also made on some outstanding achievements, significant events, commemorative days or solemn occasions in the House.

(a) Obituary references

General procedure

Until 13 November 1972, obituary references on the passing away of members, Ministers, etc. used to be made in the House usually after the questions. In 1972, the General Purposes Committee considered the then existing practice in regard to the making of obituary references and adjournment of the House on the death of Ministers, sitting members, national leaders and other outstanding persons and made the following recommendations:

- (i) In the case of death of a sitting member of the Rajya Sabha, the existing convention of adjourning the House for the day if the death took place in Delhi, in order to enable the members to participate in the funeral or sending of the dead body from Delhi, might be continued.
- (ii) In the case of death of a Minister who, at the time of his death, was not a member of the Rajya Sabha, the House should be adjourned for the day, if the death took place in Delhi, in order to enable the members to participate in the funeral or sending of the dead body from Delhi.
- (iii) In the case of death of the head of a national political party, the House might be adjourned for the day if (a) the deceased was a sitting member of the Lok Sabha at the time of his death; (b) his party was represented in the Rajya Sabha and had been

recognised by the Chairman either as a party or group in the House and (c) the death took place in Delhi, in order to enable the members to participate in the funeral or sending of the dead body from Delhi.

- (iv) In the case of death of an outstanding personality or national leader or a foreign dignitary, the Chairman, in consultation with the Leader of the House, might decide in each case whether the House should be adjourned for the day or not.
- (v) The existing practice of the Chairman alone making a reference should continue to be followed. This would not preclude other party/group leaders also participating in the obituary references on special occasions when there is a general consensus to that effect.
- (vi) Obituary references should be made immediately after the House meets.¹

These recommendations were notified in the Parliamentary Bulletin Part-II for information of members.²

An obituary reference is made in the House at the earliest available opportunity after receiving the news about the passing away of a member, ex-member, Minister, etc. either from a press report or a sitting member or a relation of the deceased or any other reliable source. In case of doubt, confirmation of the death of the personality concerned is also obtained from the appropriate authority of the State Government such as the Chief Secretary, the District Magistrate, etc. before a reference is made.

On 23 May 1970, just before 12.00 noon, a member informed that Shri P. Govinda Menon, the Law Minister was precariously ill. Another member informed that he had expired. The Chairman directed the Secretary to make inquiries. After some time the matter was again raised and members wanted that the House should be adjourned. The Secretary informed the Chairman that the Prime Minister was expected to come to the House. Only after the Prime Minister confirmed it, the Chairman made the obituary reference. Before doing so he observed, "How could I announce it unless I had confirmed it?" ³

On 17 August 1990, at about 5.15 p.m. a member informed the House about the death of a former lady member of the Lok Sabha in a brutal attack at Calcutta. He wanted that the House should condole the death and be adjourned. The news was not confirmed from official source. When a member wanted that the member giving the information should give more details, the Vice-Chairman observed, "No individual member of the House can substitute for a member of the Government

to take the House into confidence. Any other information is informal information." After some formal business the House was adjourned.⁴ On 20 August 1990, the matter regarding incorrect information was raised in the House and eventually, the member concerned expressed regret for wrong information.⁵

If before the list of business for the day is issued, it is known that an obituary reference is to be made in the House, as per the practice in vogue since 13 November 1972, an entry is made in the list of business under the caption "Obituary Reference(s)" before "Questions" but after "Oath or Affirmation", if any, mentioning the name of the deceased and whether he was a sitting member or an ex-member, etc. The Question Hour has been shifted from 12 noon to 1.00 p.m. w.e.f. 27.11.2014 with the adoption of Thirteenth Report of the Committee on Rules. With the change in the timings of the Question Hour, the "Obituary References", if any, are listed after "Oath or Affirmation", if any, and before the "Laying of Papers".

The names of the deceased personages, when more than one, especially on the opening day of a session, are shown in the list of business in the order of death sequence; the heads of States of foreign and friendly countries being listed first in the order.

In the list of business for 23 January 1980, under the heading "Obituary References," the name of Lord Mountbatten appeared first followed by the names of Shri Jayaprakash Narayan and others and the obituary references were made accordingly. The next day, a member raised a point of procedure followed in this respect and made a suggestion for the future that when the obituaries were read the names of the Indians should be in one category, the names of the foreigners should be in another category and in the case of Indians, "the eminence of the Indian personalities" should be kept in view when putting the names. The Chairman observed, "The hon'ble member has made a point which in future I will bear in mind. This time the death sequence was considered and utilised."

If the information regarding the death of a member or any other person about whom an obituary reference is to be made in the House is received after the issue of the list of business for the day, necessary entry in respect of such reference is made in the memorandum of business prepared for the use of the Chair.

In the list of business for 29 July 2002⁷, the obituary reference to be made in the House regarding the passing away of Shri Krishan Kant, Vice-President of India and Chairman, Rajya Sabha was not mentioned. However, an entry was made in the memorandum of business prepared for the use of the Chair.

On 4 June 2004, obituary reference was made in respect of Dr. Shrikant Ramchandra Jichkar, ex-member without an entry in the list of business of the day.

Similarly, on 21 December 2009, 21 April 2010 and 25 April 2012, obituary references were made in respect of Shri Suryakantbhai Acharya, Shri Krishan Lal Balmiki and Shri B.B. Tiwari, sitting members, respectively, without an entry in the list of business.

There has also been an instance when the obituary reference in respect of Dr. Y. Radhakrishna Murty, ex-member was not made on the day on which it was listed. The obituary reference was originally listed for 6 December 2013. However, as obituary reference to the passing away of Mr. Nelson Mandela, former President of South Africa, was made on that day *i.e.* 6 December 2013, it was decided to make the obituary reference of Dr. Y. Radhakrishna Murty on 9 December 2013 and accordingly, it was listed and made by the Chair on that day.

After an obituary reference is made, the House observes silence for a while, all members standing, as a mark of respect to the memory of the departed. Then the Chairman directs the Secretary-General to convey the sense of sorrow and sympathy of the House to the members of the bereaved family. Thereafter, the House proceeds to the next item in the 'List of Business', *i.e.* 'Laying of Papers' or adjourns for the day, as may be decided. A letter to the next-of-kin of the departed is issued under the signature of the Secretary-General, as per the direction of the Chairman.

The General Purposes Committee in its meeting held on 9 December 1998, which was subsequently incorporated in Parliamentary Bulletin Part-II, dated 28 January 1999, recommended the following modifications with regard to adjournment of the House on the death of Ministers, sitting members, national leaders and other outstanding persons and making of obituary references:

- (i) In the case of death of a sitting member of Rajya Sabha who dies when Parliament is in session, the House will be adjourned for the day as soon as the message is received or on the following day if the message is received late.
- (ii) In the case of death of a sitting member during the intersession period, the House will be adjourned on the first day of the session after making obituary reference.
- (iii) In the case of death of a Minister who, at the time of death, was not a member of the Rajya Sabha, the House should be adjourned for the day, if the death took place in Delhi, in order to enable the members to participate in the funeral or sending of the dead body from Delhi.

(iv) In the case of death of the head of a national political party, the House may be adjourned for the day if (a) the deceased was a sitting member of the Lok Sabha at the time of death; (b) his party was represented in the Rajya Sabha and had been recognised by the Chairman either as a party or group in the House; and (c) the death took place in Delhi, in order to enable the members to participate in the funeral or sending of the dead body from Delhi.

(v) In the case of death of an outstanding personality or national leader or a foreign dignitary, the Chairman, in consultation with the Leader of the House, might decide in each case whether the House should be adjourned for the day or not.

The Committee also recommended that in the matter of making obituary references the existing practice of the Chairman alone making a reference should be followed. This would not preclude party/group leaders also participating in the obituary reference on special occasions when there is a general consensus to that effect.

The Committee further, recommended that obituary references should be made immediately after the House meets⁸.

The above general procedure is usually followed in regard to the making of obituary references in respect of members, Ministers, etc. However, departures are made as and when circumstances require.

On an occasion, obituary reference was made on the death in Delhi of Shri Mehr Chand Khanna, a former member both of Rajya Sabha and Lok Sabha, on 20 July 1970. When the House re-assembled after the lunch-recess, a member mentioned that the Lok Sabha had adjourned on that score and so the Rajya Sabha should also adjourn. The Leader of the House observed, "... the tradition of the House is that if he is a member of this House and dies during the session, the House adjourns. The Lok Sabha Speaker said that this was not to be treated as a precedent but since all the party leaders made a request the House was adjourned." The suggestion to adjourn the Rajya Sabha was not accepted.⁹

There was at least one occasion when the Chairman made an obituary reference just before adjourning the House *sine die*. It happened on 29 April 1960, the last day of the 29th Session of the Rajya Sabha. The Chairman made an obituary reference at 6 p.m. following the sad demise of Pandit Balkrishna Sharma, who was a member of the House. He stated that Pandit Balkrishna Sharma passed away between 3 and 4 p.m. that day and requested the members of the House to stand up for a minute as a token of respect for the departed leader. It is one of the rare obituary references made by the Chairman in the evening and just before the adjournment of the House *sine die*. ¹⁰

Adjournment on the opening day of the session

On the opening day of a session, obituary references are made to the passing away of sitting members, former members, Ministers, etc. during the preceding inter-session period. Before 1999, the House was not generally adjourned thereafter except on the opening day of the first session of the year when the House adjourned after laying of a copy of the President's Address on the Table, obituary references and other business of a formal nature. There had, however, been exceptions and the House had adjourned on the opening day of the session as a mark of respect to the departed, namely Shri Rafi Ahmed Kidwai (Minister for Food and Agriculture), 11 Shri H.C. Dasappa (Minister of Industry and Supply), 12 sitting members Shri D. Sanjivayya, 13 Shri Bhupesh Gupta, 14 Shri Bir Bahadur Singh, 15 Shri N.E. Balaram, ¹⁶ Shri Jagjivan Ram (National Leader) ¹⁷ and Chaudhary Charan Singh and Shri Morarji Desai (former Prime Ministers)¹⁸ who had passed away when the House was not in session. The adjournment of the House in such cases was decided by the Chairman on the basis of the consensus or general wish of leaders of parties, etc.

There has also been an instance when the obituary reference in respect of a sitting member was not made along with others on the opening day of the session but was made on the second day and thereafter the House adjourned for the day.

Shri Darbara Singh, a sitting member died on 12 March 1990, which was the opening day of the 153rd Session. After making other obituary references, the Chairman announced that the obituary reference in respect of Shri Darbara Singh would be made on 13 March 1990. It was accordingly made on that day and the House adjourned.¹⁹

Adjournment for the rest of the day

When the news of the death of a member or Minister or any other outstanding personality is received whilst the House is sitting, the practice is that the proceedings are interrupted to make the obituary reference or express sorrow and the House adjourns for the rest of the day.

On 14 March 1961, at about 3.30 p.m. the Deputy Chairman informed the House of the passing away of Shri Ram Kripal Singh, a sitting member, in Delhi. After brief reference by the Chair and observance of silence by members, the House was adjourned at 3.32 p.m. for the rest of the day. 20

On 29 April 1969, immediately after Question Hour, the Chairman made a reference to the passing away of Shri P.N. Sapru, former member of the House at Hyderabad that morning. Thereafter, the House observed silence. A suggestion was made that the House might be adjourned after lunch "as a matter of respect and homage to that

great soul." The Chairman suggested that the House would adjourn at 3.30 p.m. At 4.00 p.m. the Vice-Chairman informed the House that the body of late Shri Sapru was expected to arrive in Delhi between 6.30 p.m. and 7.00 p.m. He adjourned the House at 4.02 p.m. for the rest of the day as a mark of respect to Shri Sapru.²¹

Besides adjourning the House on 20 November 1969, as a mark of respect to Shrimati Violet Alva, former Deputy Chairman of Rajya Sabha, the House also adjourned on 21 November 1969 at 2.41 p.m., on a suggestion of a member, to enable members to attend her funeral.²²

On 23 May 1970, after 12.00 noon, the Prime Minister informed the House about the passing away of Shri P. Govinda Menon in Delhi. After a reference by the Chairman and observance of silence, the House was adjourned *sine die*, being the last day of the 72nd Session.²³

On 23 November 1977, when the House re-assembled after lunch-recess, the Minister of Railways made a statement regarding derailment of Ahmedabad-Delhi Mail and in the course of the statement informed that among the dead was Shri Prakash Veer Shastri, a sitting member of the House. After the Deputy Chairman made a reference and the observance of silence, the House adjourned for the rest of the day at 2.09 p.m.²⁴

On 8 December 1981, at about 12.20 p.m., the Deputy Chairman informed the House of the passing away of Shri Kartik Oraon, Minister of State in the Ministry of Communications. The House observed silence and adjourned for the rest of the day at 12.21 p.m. 25

Sometimes the House has adjourned for the day immediately after receiving the news of the death of a member or Minister and the obituary reference was made at the next sitting.

On 13 August 1963, at 3.42 p.m., the Vice-Chairman informed the House of the passing away of a sitting member Shri Satyacharan Shastri a short while ago that day. The House was adjourned for the rest of the day and obituary reference was made on the next day. 26

On 27 May 1964, immediately after the House assembled, the Minister of Finance (Shri T.T. Krishnamachari) reported to the House that the Prime Minister, Shri Jawaharlal Nehru, had been taken seriously ill suddenly that morning at 6.25 and his condition was causing anxiety. After Question Hour, one member requested the Chairman to convey the good wishes and the prayer of the House for the recovery of the Prime Minister. When the House re-assembled after the lunch-break at 2.30 p.m. the Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam) announced the sad news of the death of the Prime Minister. The House was adjourned for the rest of the day and obituary references were made on 29 May 1964.²⁷

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On 27 April 1992, in the afternoon, news came about the passing away of Shri A.G. Kulkarni, a sitting member, at Pune that day. There was a demand that the House should be adjourned immediately. The Vice-Chairman adjourned the House for consultations. The House re-assembled after about an hour with the Chairman in the Chair. He adjourned the House for the rest of the day at 3.57 p.m. as a mark of respect to Shri Kulkarni's memory. Obituary references were made by the Chairman and leaders of various parties/groups the next day.²⁸

On 25 July 2001, in the afternoon, news came about the death of Shrimati Phoolan Devi, a sitting member of Lok Sabha, who was shot dead at her residence at 1.30 p.m. on that day. Shri Rama Shanker Kaushik, Chief Whip, Samajwadi Party, Rajya Sabha informed the House about her death. The Deputy Chairman then came to the House. She took the sense of the House and the House observed silence. The House was then adjourned for the day. The next day, the Chairman made reference regarding the tragic incident and the House observed silence and adjourned for the day to facilitate members to attend the funeral of Shrimati Phoolan Devi.²⁹

Similarly, on 19 March 2002, in the afternoon news came about the death of Shri Dayanand Sahay, a sitting member of the Rajya Sabha, following a tragic road accident. The Vice-Chairman (Shri Adhik Shirodkar) informed the House about the passing away of Shri Sahay and the House adjourned for the rest of the day. On the 20 March 2002, the Chairman made a reference to the passing away of Shri Dayanand Sahay, the House observed silence as a mark of respect to the departed and adjourned for the day.³⁰

On 15 December 2006, the Chairman informed the House at 2.33 p.m. about the death of Shrimati Sukhbuns Kaur and adjourned the House at 2.34 p.m. for the day. The obituary reference was made on 18 December $2006.^{31}$

Shri Vilasrao Dagadojirao Deshmukh, a sitting member and Union Minister, passed away on 14 August 2012. The House was adjourned for the day upon receipt of sad news. On 16 August 2012, after making of obituary reference by the Chairman and observance of silence, the House adjourned for the day.³²

Adjournment for a while or non-adjournment

Sometimes in view of the business which could not be postponed, the House was adjourned for a while immediately after knowing about the death of a member or Minister and it re-assembled for the transaction of business

On 31 July 1974, the Chairman made a reference to the passing away of Shri M.B. Rana, Minister of State in the Ministry of Industrial Development in the early hours of the morning that day. The House

observed silence for a minute and adjourned till 5.30 p.m. The House re-assembled at 5.43 p.m. and before it adjourned at 5.46 p.m., the Minister of State in the Ministry of Finance (Shri K.R. Ganesh) laid on the Table a Statement of the Minister of Finance regarding the introduction of the Finance (No.2) Bill, 1974, in the Lok Sabha.³³

However, on an occasion, which was the last day of the session, the House did not adjourn for the rest of the day or for a while after making obituary reference in respect of a sitting member in view of the business to be transacted.

On 31 January 1985, after the House passed the Constitution (Fifty-second Amendment) Bill, 1985, the Deputy Chairman announced the passing away of Shri Kalyan Roy, a sitting member, at Calcutta in the afternoon that day and made obituary reference about him. The House then observed silence for a minute. The next item on the agenda was consideration and passing of the Administrative Tribunals Bill, 1985 as passed by the Lok Sabha. On the suggestion that the Bill could be taken up during the next session and the House should adjourn as a mark of respect to the memory of Shri Roy, the Deputy Chairman after putting the matter before the House observed, "We wanted... the obituary at the end of the deliberations on this Bill. But we wanted to have most of our members present...we thus did it," and the Bill was taken up for consideration.³⁴

On another occasion, the Chairman made the obituary reference, the House observed silence and adjourned for a while in the midst of the sitting to pay respects to the departed.

On 24 March 1992, the Chairman made a reference to the passing away of Dr. Gurdial Singh Dhillon, former Speaker of the Lok Sabha. The House observed silence. At 3.19 p.m. the House was adjourned to enable members to pay respects to late Dr. Dhillon, whose body was brought at Gate No. 1, Parliament House. The House re-assembled at 3.33 p.m.³⁵

Obituary references in respect of former members not made in the House.

There are also instances when obituary references in respect of former members of Rajya Sabha were not made in the House due to late receipt of information regarding their passing away. In such cases, when information regarding passing away of former members are received in the Secretariat after elapse of a long time, an entry regarding date of death is made in the Register of Obituary References and in the Index Card of the concerned member after taking necessary approval. Obituary references in respect of thirty-one (31) former members of Rajya Sabha were not made in the House. A list in this regard is updated from time to time.

Leaders' participation in the reference-making

The general practice as stated earlier is that an obituary reference is made only by the Chairman on behalf of the House. In exceptional cases, the Prime Minister or the Leader of the House may initiate the reference and leaders and representatives of various parties/groups and some other members may also participate in the reference-making in which case the Chairman would associate himself with the sentiments expressed by various sections of the House at the end.

Prime Minister, Shri Jawaharlal Nehru, informed the House of the death of Acharya Narendra Deva, great socialist leader and sitting member of the House and made a reference to his sad demise. Thereafter, the Chairman associated himself with the sentiments expressed by the Prime Minister.³⁶

Obituary references about the death of Dr. Rajendra Prasad, former President of India; ³⁷ Shri G.B. Pant, Leader of the House; ³⁸ Shri Jawaharlal Nehru³⁹ and Shri Lal Bahadur Shastri, ⁴⁰ Prime Ministers; Dr. Zakir Husain⁴¹ and Shri Fakhruddin Ali Ahmed, ⁴² Presidents; and Shri Jagjivan Ram⁴³ and Chaudhary Charan Singh⁴⁴ were initiated by the Leader of the House and then leaders and representatives of various parties/groups in the Rajya Sabha spoke. At the end the Chairman and Deputy Chairman associated themselves with the sentiments expressed.

Obituary references in respect of Dr. Ram Manohar Lohia, ⁴⁵ Prime Minister, Shrimati Indira Gandhi⁴⁶ and former Prime Minister, Shri Rajiv Gandhi⁴⁷ were initiated by the Chairman and leaders/representatives of parties/groups, etc. spoke thereafter.

The Prime Minister also spoke after the Chairman made an obituary reference in respect of Shri Bir Bahadur Singh, a sitting member and a Minister.⁴⁸

The Chairman made a reference to the passing away of Shri A.G. Kulkarni, a sitting member. Thereafter, leaders of various parties/groups associated themselves with the sentiments expressed.⁴⁹

Condolence resolutions

In some exceptional cases the House has adopted condolence resolutions proposed by the Chairman or moved by the Leader of the House while making obituary references in respect of the departed.

Resolutions condoling the death of Shri Jawaharlal Nehru, Dr. Zakir Husain and Shri Fakhruddin Ali Ahmed were moved by the Leader of the House.⁵⁰ Those on the passing away of Shrimati Indira Gandhi, Khan Abdul Ghaffar Khan and Shri Rajiv Gandhi were placed before the House by the Chairman.⁵¹

After the leaders of various parties/groups, etc. had spoken, the House adopted the resolution, all members standing and observing silence. Obituary references in respect of other members or personalities were made thereafter and the House again observed silence for them before adjourning for the day.

Black-bordered Bulletin

When an obituary reference is made, the Parliamentary Bulletin Part-I which contains the brief record of the proceedings of the House gives names of persons in respect of whom the reference was made and the fact of observance of silence and adjournment of the House. A practice has also been introduced since June 1991 to black-border the Bulletin whenever the House adjourns, after obituary reference, as a mark of respect to the memory of the departed. In the past, the practice of black-bordering of the Bulletin was selective in as much as it was done only in respect of the following:

Acharya Narendra Deva, Speaker, Lok Sabha, Shri G.V. Mavalankar, Shri P.C. Bhanj Deo, Shri G.B. Pant, Dr. Rajendra Prasad, President John F. Kennedy, Shri Jawaharlal Nehru, Shri Lal Bahadur Shastri, Dr. Zakir Husain, Shrimati Violet Alva, Shri Fakhruddin Ali Ahmed and Shrimati Indira Gandhi.⁵²

Obituary references in respect of former Chairmen

In the matter of obituary references to former Chairmen of the Rajya Sabha, the House observed the following procedure:

Dr. Zakir Husain, former Chairman died on 3 May 1969 (Saturday), while in office as the President. The Leader of the House initiated the reference by moving a condolence resolution on 5 May 1969. Thereafter, leaders of parties/groups and other members spoke. At the end, the Deputy Chairman, while presiding in the absence of the Chairman who, as the Vice-President was acting as the President, associated herself with the sentiments expressed. The resolution was adopted, members observing silence for two minutes. The Deputy Chairman, before adjourning the House for the day observed, "We will all be at Rashtrapati Bhawan to pay our homage to the late President half an hour after the House rises." 53

Dr. Sarvepalli Radhakrishnan, the first Chairman and the former President, died on 17 April 1975. The House was not in session. Obituary reference was made by the Chairman on the opening day of the 92nd Session on 25 April 1975 in respect of Dr. Radhakrishnan as well as in respect of a sitting and two former members. The House observed two minutes' silence as a mark of respect to the memory of the deceased. After the Secretary-General reported two messages from

the Lok Sabha regarding the Constitution (Thirty-seventh and Thirty-eighth Amendment) Bills, 1975 and laid the Bills on the Table, the House adjourned for the day. 54

On 24 June 1980, the Chairman made a reference to the passing away of Shri V.V. Giri, former Chairman of Rajya Sabha and the President of India, that day in the morning. The House observed silence for one minute, all members standing as a mark of respect to his memory and thereafter adjourned for the day. When the House met the next day, the Leader of the House made a suggestion for adjournment of the Rajya Sabha without transacting any business on account of the cremation of Shri Giri to be held that day. Leaders/representatives of parties/groups in the House supported the suggestion. In view of the unanimous acceptance of the suggestion, the Chairman adjourned the House for the day.⁵⁵

Shri Gopal Swarup Pathak died on 31 August 1982. The House was not in session. The Chairman made references to the passing away of Shri Pathak, Sheikh Mohammad Abdullah, Shri C.D. Deshmukh and two former members of the Rajya Sabha on the opening day of the 124th Session on 4 October 1982. The House observed one minute's silence as a mark of respect to the memory of the deceased.⁵⁶

Shri M. Hidayatullah died on 18 September 1992. The House was not in session. The Chairman made references to the passing away of Shri M. Hidayatullah and others on the opening day of the 165th Session on 24 November 1992. Before the House met that day, at an informal meeting of the leaders and representatives of parties/groups with the Chairman, it was agreed that the House should adjourn for the day in memory of the former Chairman of the Rajya Sabha, Shri M. Hidayatullah. After observance of silence the House adjourned.⁵⁷ It was the first day when after being elected as the Vice-President, Shri K.R. Narayanan, was presiding over the House as the Chairman. National Anthem was not played nor felicitations were offered to the Chairman that day which were done the next day.

On 15 July 2002, the Chairman made a reference to the passing away of Shri Basappa Danappa Jatti, former Chairman, Rajya Sabha. The House observed silence, as a mark of respect to the memory of the departed and then adjourned for the day. 58

On 29 July 2002, the Deputy Chairman made a reference to the passing away of Shri Krishan Kant, former Chairman, Rajya Sabha who died while in office . The House observed silence for one minute, as a mark of respect to the memory of the departed and then adjourned for the day. 59

On 26 July 2010, the Chairman made a reference to the passing away of Shri Bhairon Singh Shekhawat, former Chairman, Rajya Sabha on the 15 May 2010. The House observed silence for one minute, as a mark of respect to the memory of the departed and then adjourned for the day. 60

Obituary reference for a sitting member of the Lok Sabha

Usually an obituary reference is not made in the Rajya Sabha on the demise of a sitting member of the Lok Sabha, unless such a member had been previously a member of the Rajya Sabha or the Minister or otherwise eminent. Such references were made on the demise of Prof. Meghnad Saha,⁶¹ an eminent scientist and Dr. Ram Manohar Lohia,⁶² a prominent socialist leader, who were also sitting members of the Lok Sabha when they passed away. The House also adjourned for the day in memory of the Speaker, Shri G.V. Mavalankar,⁶³ Shri Feroze Gandhi,⁶⁴ Shri K. Kamaraj,⁶⁵ former Congress President, Shri Sanjay Gandhi,⁶⁶ Shri Lalit Maken,⁶⁷ (the Chairman took the sense of the House and adjourned it—no obituary reference was made nor did the House observe silence) and Shri Frank Anthony⁶⁸ (before deciding to adjourn the House, the Deputy Chairman held an informal meeting of leaders in her Chamber that morning).

On the demise of Shri N. V. N. Somu,⁶⁹ Union Minister and a sitting member of the Lok Sabha, Shri Indrajit Gupta,⁷⁰ an eminent leader and veteran parliamentarian and a sitting member of the Lok Sabha, Shri P.R. Kumaramangalam,⁷¹ Union Minister and a sitting member of the Lok Sabha and Shri Madhavrao Scindia,⁷² an eminent parliamentarian and former Union Minister and a sitting member of the Lok Sabha, the Chairman made obituary references, and adjourned the House after observance of silence.

On 4 March 2002, the Chairman made reference to the passing away of Speaker, Lok Sabha, Shri G.M.C Balayogi and adjourned the House for three consecutive days after observing silence as a mark of respect to the memory of the departed. 73

On 9 August 1967, the Lok Sabha adjourned on account of the death of one of its sitting members, Shri Jai Bahadur Singh. On a suggestion that the Rajya Sabha should also adjourn, the Chairman observed that unless all sides and all leaders in the Rajya Sabha agreed, it was difficult to create a new precedent because there was only one exception of Shri Feroze Gandhi, a member of Lok Sabha on whose demise the Rajya Sabha was adjourned. The House was, therefore, not adjourned. The Chairman, however, expressed sorrow and the House observed a minute's silence in the memory of the departed.⁷⁴

Obituary reference about former Prime Ministers/Deputy Prime Ministers

Obituary references about the passing away of former Prime Ministers, Chaudhary Charan Singh, Shri Rajiv Gandhi, Shri Morarji Desai, Shri Chandra Shekhar and Shri Vishwanath Pratap Singh and former Deputy Prime Ministers, Shri Jagjivan Ram and Shri Devi Lal were made in the Rajya Sabha after which the House was adjourned for the day.

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On 23 December 2004, the last day of the 203rd Session, at 2:41 p.m., news came about the passing away of Shri P.V. Narasimha Rao, former Prime Minister, on that day. The House observed silence in the memory of the departed and the Chairman adjourned the House *sine die*. Reference to the passing away of Shri P.V. Narasimha Rao was made on 25 February 2005 after which the House observed silence.⁷⁵

On 30 November 2012, at 3.45 p.m., the House was informed by the Minister of Home Affairs about the passing away of former Prime Minister Shri Inder Kumar Gujral. The House adjourned immediately on that day as a mark of respect to the memory of the departed. An obituary reference to his passing away was made in the House on 3 December 2012 and the House adjourned for the day after observance of silence.⁷⁶

Obituary references in respect of important personalities of the country

As is customary, references are made in the House on the demise of important personalities who have played prominent role in public life of the country or internationally. After the Chair has made the reference, the House observes silence, all members standing, as a mark of respect in the memory of the departed. The following are some of the eminent personalities on whose death, references were made in the House and the House observed silence:

Shri B.N. Rau, Judge, International Court of Justice;⁷⁷ Shri Maneckji Byramjee Dadabhoy, member and President of the former Council of State;⁷⁸ and Shrimati Sivakamamma Radhakrishnan, wife of the Chairman, Dr. Radhakrishnan.⁷⁹

The Chairman in his letter of reply which was read out to the House expressed his deep gratitude to the Rajya Sabha for their sympathy for him in sorrow and stated, "Even without a formal resolution, I would have known it. It is pleasing to note that the members with whom I have the honour to work sympathise with me in this hour."

Shri T. Prakasam, Chief Minister of Andhra Pradesh;⁸¹ Dr. Bhagwan Das, Philosopher;⁸² Saiyid Fazal Ali, former Judge of the Supreme Court and Chairman, States, Reorganisation Commission;⁸³ Dr. John Mathai, former Union Finance Minister;⁸⁴ Dr. P. Subbarayan, former Union Minister and Governor of Maharashtra;⁸⁵ Dr. B. C. Roy, Chief Minister, West Bengal;⁸⁶ His Highness Sir Tashi Namgyal of Sikkim;⁸⁷ Shri Deen Dayal Upadhyay, President of Jana Sangh;⁸⁸ Shri M.S. Aney, prominent leader;⁸⁹ Dr. C.V. Raman, Scientist;⁹⁰ Shri Sri Prakasa, Governor of Maharashtra;⁹¹ Shri G.M. Sadiq, Chief Minister of J&K;⁹² Shri C. Rajagopalachari, the first Indian Governor-General;⁹³ Shri M.S. Golwalkar, Sar Sanghchalak of R.S.S.;⁹⁴ Shri Muzaffar Ahmed, founder member of the Communist Party of India;⁹⁵ Sheikh Mohd. Abdullah, former Chief Minister of J&K;⁹⁶ Shri C. D. Deshmukh, former Union Finance Minister;⁹⁷ Acharya Vinoba Bhave, Bhoodan leader;⁹⁸ Sardar Hukam Singh, former Speaker,

Lok Sabha; 99 Shri Tenzing Norgay, Everest climber; 100 Dr. Nagendra Singh, Judge, International Court of Justice; 101 Shri H.N. Bahuguna, former Union Minister of Petroleum and Chemicals; 102 Shri S.M. Joshi, Socialist Leader; 103 Shri S.A. Dange, Communist leader; 104 Shri Achyut Patwardhan, socialist leader; 105 Shri N.T. Rama Rao, former Chief Minister of Andhra Pradesh and a national leader; 106 Giani Zail Singh, former President of India; 107 Shrimati Aruna Asaf Ali, noted freedom fighter; 108 Mother Teresa, Nobel Peace Prize recipient; 109 Shri E.M.S. Namboodiripad, Veteran Leader of Communist Party of India(M);¹¹⁰ Dr. Shanker Dayal Sharma, former President of India; 111 Shri S. Nijalingappa, member of the Constituent Assembly and eminent Gandhian; 112 and Shri C. Subramaniam, former Union Minister and member of the Constituent Assembly; 113 Shri Murlidhar Devidas Amte alias Baba Amte, noted social worker; 114 Pandit Kishan Maharaj, renowned Tabla maestro; 115 Field Marshall S.H. F.J. Manekshaw; 116 Dr. Y.S. Rajasekara Reddy, former Chief Minister of Andhra Pradesh; 117 Shri Jyoti Basu, former Chief Minister of West Bengal; 118 Pandit Bhimsen Joshi, noted Indian classical vocalist; 119 Shri Dorjee Khandu, Chief Minister of Arunachal Pradesh; 120 Shri Sathya Sai Baba, Spiritual leader; 121 Dr. Bhupen Hazarika, Lyricist, composer and singer; 122 Shri Dev Anand, Film actor; 123 Shri Rajesh Khanna, Film actor; 124 Captain Lakshmi Sehgal, noted freedom fighter; 125 Shri Bal Thackeray, founder of Shiv Sena Party; 126 Pandit Ravi Shankar, former member of Rajya Sabha and Sitar maestro; 127 Dr. Narendra Dabholkar, noted Social activist 128 and Shri Manna Dev, noted Singer. 129

The House has also adjourned as a mark of respect in memory of the following:

Dr. H.C. Mookerjee, Governor of West Bengal;¹³⁰ Shri Jayaprakash Narayan;¹³¹ Acharya J.B. Kripalani;¹³² Sant Harchand Singh Longowal, Akali leader;¹³³ Shri M.G. Ramachandran, Chief Minister of Tamil Nadu;¹³⁴ Shri Karpoori Thakur, former Chief Minister of Bihar;¹³⁵ Gen. A.S. Vaidya, former Chief of Army Staff;¹³⁶ Shri J.R.D. Tata, industrialist;¹³⁷ Shrimati Aruna Asaf Ali, noted Freedom fighter.¹³⁸ Shri Chandra Shekhar, former Prime Minister of India;¹³⁹ Shri Vishwanath Pratap Singh, former Prime Minister of India;¹⁴⁰ Shri R. Venkataraman, former President of India;¹⁴¹ Shri Inder Kumar Gujral, former Prime Minister of India¹⁴² and Shri Sis Ram Ola, Union Minister of Labour and Employment, and sitting member of Lok Sabha.¹⁴³

On occasions the Chair expresses sorrow on behalf of the House over the death of a prominent personality. On the death of Shri Potti Sriramulu, 144 who undertook fast for the formation of a separate Andhra Pradesh and Dr. Imkongliba Ao, Chairman of the Nagaland Interim Council, 145 the Chairman expressed sorrow.

References to demise of Heads of foreign States or eminent international personalities

In case of demise of the Head of a foreign State or any other outstanding international or eminent foreign personality, the Chairman or

the Prime Minister makes a reference and the House observes silence as a mark of respect to the memory of the deceased. References have been made in the House to the death of the following personalities:

King Tribhuvan Bir Bikram Shah of Nepal;¹⁴⁶ Lady Mountbatten;¹⁴⁷ Jigme Dorji, Prime Minister of Bhutan; 148 Harold Holt, Prime Minister of Australia; 149 Abdel Nasser, President of UAR; 150 Gen. Charles de Gaulle, former President of France; 151 King Mahendra Bir Bikram Shah of Nepal;¹⁵² King Jigme Dorji Wangchuk of Bhutan;¹⁵³ Kazi Nazrul Islam, great Bengali poet; 154 Lord Mountbatten; 155 Josip Broz Tito, President of Yugoslavia; 156 Leonid Ilyich Brezhnev 157 and Yuri Vladimirovich Andropov, Presidents of erstwhile USSR; 158 Sir Seewoosagar Ramgoolam, Governor-General of Mauritius; 159 Mr. Samora Machel, President of Mozambique; 160 Gen. Zia-ul-Haq, President of Pakistan; 161 President Kim-Il-Sung of North Korea; 162 Prime Minister Yitzhak Rabin of Israel; 163 Deng Xiaoping, Chinese Leader; 164 King Hussain of Jordan; 165 Julius S. Nyerere, former President of Tanzania; 166 and Mr. Hafez-al-Asad, President of Syria; 167 Mr. Boris Nikolaevich Yeltsin, former President of Russian Federation; 168 Sir Edmund Hillary, legendary mountaineer; 169 Mr. Lech Kaczynski, President of Poland; ¹⁷⁰ Mr. Hugo Chavez, President of Bolivarian Republic of Venezuela; 171 Mr. Mohammed Zillur Rahman, President of the People's Republic of Bangladesh; 172 Lady Margaret Thatcher, former Prime Minister of the United Kingdom; 173 and Mr. Nelson Mandela, former President of South Africa. 174

As soon as the House met on 6 May 1981, some members suggested that obituary reference should be made about Bobby Sands, the Irish freedom fighter and member of British Parliament. The Chairman stated that while he guite sensed the feelings of the House, he could not express himself till the Leader of the House had spoken. The Leader of the House, inter alia, explaining the position appealed to the House not to create any new precedent. Thereafter, a member made his observations and towards the end requested the opposition to stand up. At that stage, some members belonging to opposition parties stood up. The Chairman remarked, "It does not look nice. I may inform the House that this was raised in the other House also. But people did not stand in silence." He further said, "It does not look right...to stand." When one member (belonging to ruling party) asked whether it was not contempt or insult of the House, the Chairman closed the controversy with these observations: "...so much heat and so much anger need not be spent on a very sad affair. They have chosen some times to walk out. If they have chosen to stand in silence, you have not done so. You have not walked out with them...I cannot make them sit down in silence or in noise," and proceeded to questions. 175

The House adjourned for the day after the obituary references were made in respect of Marshal Stalin of USSR;¹⁷⁶ President John F. Kennedy of USA;¹⁷⁷ President Konstantin K. Chernenko of USSR;¹⁷⁸ Prime Minister

Olof Palme of Sweden;¹⁷⁹ Emperor Hirohito of Japan;¹⁸⁰ Ayatollah Ruhollah Khomeini of Iran;¹⁸¹ and President Ranasinghe Premadasa of Sri Lanka.¹⁸² In case of the demise of Shrimati Sirimavo Bandarnaike, former Prime Minister of Sri Lanka,¹⁸³ King Birendra Bir Bikram Shah Dev and his family members;¹⁸⁴ and Mr. Nelson Mandela, former President of South Africa,¹⁸⁵ the Chairman made reference and the House observed silence. Thereafter, the House was adjourned.

Whenever a reference is made to the passing away of a foreign dignitary, the condolence message is sent to the Ministry of External Affairs to be conveyed to the appropriate person or authority of the foreign government concerned.¹⁸⁶

(b) Tributes and homage

As occasions demand, the Chairman or members pay tributes or homage to persons for their outstanding actions or achievements, express their sentiments or feelings befitting the occasion.

At the end of short duration discussion regarding U.N. Security Council Resolution calling for ceasefire between India and Pakistan, at the suggestion of the Prime Minister, the House observed one minute's silence, all members standing, "in grateful remembrance of all those who have shed their lives in order that we might live in honour" before adjourning *sine die*. ¹⁸⁷

Leaders paid tributes to the late Trilokyanath Chakravorty Maharaj, freedom fighter of undivided Bengal who died on 10 August 1970.¹⁸⁸

After the House was informed of the unconditional surrender by the West Pakistani forces in Bangladesh, at the suggestion of a member, the House observed a minute's silence "to pay homage to the brave and valiant soldiers who have laid down their lives in the cause of Bangladesh." ¹⁸⁹

Tributes were offered to Dr. Sarvepalli Radhakrishnan¹⁹⁰ and Shri G.V. Mavalankar¹⁹¹ on the occasion of their birth centenaries.

Homage was paid to Karl Marx on the occasion of his death centenary. 192 The Chairman offered tributes to Mahatma Gandhi and also proposed a resolution which was adopted, by members standing, on the occasion of the birth centenary year of Mahatma Gandhi. 193

On the occasion of May Day, the Deputy Chairman greeted the working people and paid homage to all those who strived and struggled for improvement and amelioration of the conditions of the working class throughout the world. 194

The Prime Minister made a statement on the execution of three African patriots by the illegal Southern Rhodesian Government. Thereafter, the House observed silence in memory of the African patriots. 195

The Chairman paid homage to Oliver Tambo, Chairman of the African National Party on his demise and Chris Hany, General Secretary of the Communist Party of South Africa who was assassinated.¹⁹⁶

Whenever the House is sitting on 30 January, which is a Martyrs' Day, the House observes silence for two minutes before commencing the proceedings in memory of those who gave their lives in the struggle for India's freedom. In 1976, 1980 and 1985, the House sat on 30 January and observed silence before commencement of the proceedings.

On 9 August 1967, the Chairman made reference to the Silver Jubilee of Quit India Movement. Members observed silence for a minute, all standing, to 'express great admiration and regard and respect for those who have given their lives for the cause of independence and for all those who have suffered in this cause.' On the solemn occasion of the 50th Anniversary of the Quit India Movement, a special sitting of the House was held on Saturday, 8 August 1992, to pay homage to the martyrs. A resolution proposed by the Deputy Chairman was adopted by the House with members standing and observing silence.¹⁹⁷ In fact, whenever the House is sitting on 9 August, it has become almost a regular practice to make reference to the Quit India Movement and observe silence in honour of freedom fighters.

Tributes were offered to Bhagat Singh, Rajguru and Sukhdev on the anniversary of their martyrdom, and silence was also observed in their memory on 23 March 1993, 198 and on 23 March 2011.

Tributes were paid to the Vice-President, Shri V.V. Giri, ¹⁹⁹ Shrimati Violet Alva, ²⁰⁰ Dr. (Shrimati) Najma Heptulla, ²⁰¹ Shri M.M. Jacob, ²⁰² Shrimati Pratibha Devisingh Patil, ²⁰³ Deputy Chairmen and Shri Jaisukhlal Hathi, Leader of the House, ²⁰⁴ who had resigned their respective offices.

Tributes were also paid to Gurudev Rabindranath Tagore on the occasion of his 150th Birth Anniversary on 8 May 2012.²⁰⁵

The Chairman also made a reference on the occasion of the Birth Anniversary of Dr. S. Radhakrishnan on 5 September 2012.²⁰⁶

(c) Felicitations, appreciation and greetings

It is customary to offer felicitations or congratulations on behalf of the House whenever any achievement of great significance takes place. The following were some of the occasions when the House expressed its appreciation:

Election of Dr. G.S. Dhillon, Speaker, Lok Sabha, and of Shri S. L. Shakdher, Secretary, Lok Sabha, as President, respectively of the Inter-Parliamentary Council and the Association of the Secretaries-General of Parliaments, ²⁰⁷ landing on the Moon by Appollo-8 Astronauts and American Astronauts, ²⁰⁸ winning of World Championship by the Indian

Hockey Team, ²⁰⁹ successful launching of SLV-3, ²¹⁰ success of Indian Hockey Team in the Moscow Olympics, ²¹¹ successful launching of APPLE (A resolution moved by the Prime Minister in this regard was also adopted), ²¹² success of Indo-Soviet Joint Space Flight, ²¹³ climbing of Mount Everest by Shri Phu Dorjee, member of the Indian Mount Everest Expedition Team without oxygen, ²¹⁴ Indian Cricket Team's victory at Sharjah, ²¹⁵ and conferment of Oscar Award on Satyajit Ray. ²¹⁶

Immediately at the commencement of the House the Chairman made a reference to the successful holding of all-race democratic elections marking the end of apartheid in South Africa and offered greetings and good wishes to the people there.²¹⁷ Leaders and representatives of parties/groups in the Rajya Sabha expressed their happiness on the formation of new Government in South Africa. Thereafter, the Deputy Chairman who was in the Chair, placed a resolution before the House welcoming the event. The resolution was adopted unanimously,²¹⁸

On 28 November 1995, the Chairman felicitated Dr. (Shrimati) Najma Heptulla, Deputy Chairman on her election to the Executive Committee of the Inter-Parliamentary Union. ²¹⁹

On 21 October 1999, Shri Jaswant Singh, Leader of the House and the Minister of External Affairs, Dr. Manmohan Singh, Leader of the Opposition, Leaders of various parties/groups and some other members felicitated Dr. (Shrimati) Najma Heptulla, Deputy Chairman on her unanimous election as President of the Inter-Parliamentary Council.²²⁰

On 28 February 2001, Shri Jaswant Singh, Leader of the House, Leaders of various parties/groups and some members felicitated Dr. (Shrimati) Najma Heptulla, Deputy Chairman on being conferred the highest civilian honour, the Grand Cordon of Alavi Wissam by the visiting Moroccan King His Majesty Mohammed VI for her salutary efforts in building Indo-Moroccan friendship.²²¹

On 22 October 2008; felicitations were made to India's first scientific mission to the Moon²²² and Medal winners in Beijing Olympics 2008. The Chairman also felicitated the three Indians who had been conferred the Oscar Award, on 24 February 2009. 223 Reference was made to the launch of Agni-V Missile on 24 April 2012;²²⁴ Felicitations were made to Indian sports persons for winning medals at London Olympics 2012 on 13 August 2012;²²⁵ Felicitations were also offered to :- Indian Cricket Team for winning the Under-19 World Cup on 27 August 2012;²²⁶ Launch of Indo-French Statellite 'SARAL' by PSLV-C20 from ISRO Satish Dhawan Space Centre in Sriharikota on 26 February 2013;²²⁷ Ms. Rahi Sarnobat for winning Gold medal in ISSF World Cup at South Korea on 22 April 2013;²²⁸ Indian Cricket Team for winning the 'ICC Champions Trophy;²²⁹ Indian Archery Team for winning medals in the 3rd Archery World Cup in Columbia; 230 Ms. K. Jennitha Anto for winning the 13th IPCA World Women's Individual Chess Championship for disabled in Czech Republic; 231 Indian Wrestlers' team for winning 15 medals and Champions' Trophy in Asian Cadet Championship in Mongolia; ²³² Shri Aditya Mehta for winning Gold Medal in Men's Snooker in World Games in Columbia; ²³³ Junior Women's Hockey Team for winning Bronze medal at Junior Women's Hockey World Cup in Germany; ²³⁴ Indian Women's Recurve Team (Archery); Under-23 Indian Cricket Team; ²³⁵ Successful launch of Mangalyan (Spacecraft to Mars); ²³⁶ Shri Sachin Ramesh Tendulkar (Nominated Member of Rajya Sabha) on being conferred the Bharat Ratna; ²³⁷ and to the scientists and engineers associated with the successful launch of GSLV-D5. ²³⁸

Felicitations and tributes to Chairmen and others

It is an established convention that the House offers congratulations and felicitations to the Chairman on his election as the Vice-President of India at the earliest available opportunity and to the Deputy Chairman immediately after his election.

After his election as the Vice-President, Dr. S. Radhakrishnan presided over the House for the first time on Tuesday, 13 May 1952, which was also the first sitting of the Rajya Sabha and devoted to swearing-in of members. The House adjourned till Friday, 16 May 1952. At the sitting one of the members raised a point stating, "We have not been given an opportunity to congratulate you on your election to this high office." Soon thereafter, the Prime Minister and other leaders/representatives of parties offered felicitations to him. Prime Minister, Shri Jawaharlal Nehru's opening remarks were of significance:

Sir, during the last two or three days we have been engaged in various ceremonials in this House and in the other House. Members have taken the pledges and oaths of service. It is right that we should go through these ceremonials; they have a definite meaning.

And now we start, in both these Houses, on our real work. Before we do so, with your permission, Sir, I should like to say a few words, not of congratulation to you on occupying this high office, but rather of congratulation to the House that we have the privilege of having you here to guide the deliberations of this House as well as, if I may say so, to help us in a multitude of ways in another high capacity.²³⁹

Felicitations were again offered to him on his re-election as the Vice-President, on 13 May 1957.²⁴⁰ Tributes were also paid to Dr. Radhakrishnan on his retirement from office of the Chairman, Rajya Sabha.²⁴¹

After his election as the Vice-President, Dr. Zakir Husain presided over the House for the first time on 14 June 1962. On that day the House was adjourned on account of *Muharram* and so the felicitations were offered to him on 15 June 1962.²⁴² The House bade him farewell on 11 April 1967.²⁴³

Shri V.V. Giri became the Vice-President on 13 May 1967. The House was not in session. Felicitations were therefore offered to him when the House met for the 60th Session on 22 May 1967 after Question Hour.²⁴⁴ Farewell tributes were paid to him on 22 July 1969.²⁴⁵

Shri G.S. Pathak became the Vice-President on 31 August 1969. The House was not in session. Felicitations were therefore offered to him when the House met for the $70^{\rm th}$ Session on 17 November 1969, after Question Hour. ²⁴⁶

Shri B.D. Jatti became the Vice-President on 31 August 1974. The House felicitated him at its sitting held that day.²⁴⁷

Shri M. Hidayatullah assumed office as the Vice-President on 31 August 1979. The House was not in session. The House met on 23 January 1980, for the 112th Session. Being the first sitting of the year, it was adjourned after formal business and obituary references. Felicitations were offered to Shri Hidayatullah on 24 January 1980.²⁴⁸ On his retirement the House bade him farewell on 24 August 1984.²⁴⁹

Similarly, Shri R. Venkataraman who became the Vice-President on 31 August 1984, was felicitated on 18 January 1985, the House having commenced the first session of 1985 on 17 January 1985. 250

Dr. Shanker Dayal Sharma became the Vice-President on 3 September 1987. The House was not in session. Felicitations were offered to him on 6 November 1987, when the House met for its 144th Session.²⁵¹

Shri K.R. Narayanan became the Vice-President on 21 August 1992. The House was not in session. It met on 24 November 1992 for its 165th Session. The House was adjourned that day as a mark of respect to the memory of the former Chairman, Shri M. Hidayatullah. Felicitations were offered to Shri Narayanan on 25 November 1992. ²⁵²

Shri Krishan Kant became the Vice-President on 21 August 1997. Felicitations were offered to him on 26 August 1997, by the Prime Minister and other members. 253

Shri Bhairon Singh Shekhawat became the Vice-President on 19 August 2002. The House was not in session. Felicitations were offered to him on 20 November 2002, by the Prime Minister and others.²⁵⁴

Shri Mohammad Hamid Ansari became the Vice-President on 11 August 2007 and felicitations were offered to him on 13 August 2007. Felicitations were again offered to him on 13 August 2012 on being re-elected as Vice-President on 11 August 2012. 256

It is also customary to greet the Chairman and felicitate him on his birthday if the House is sitting that day. This is done by members as soon as the Chairman enters the House at the commencement of the sitting.

Birthday greetings were offered to Shri Gopal Swarup Pathak on 26 February 1973 and 26 February 1974;²⁵⁷ to Shri B.D. Jatti on

10 September 1974;²⁵⁸ and to Shri M. Hidayatullah on 17 December 1980 and 17 December 1981. On the latter occasion while responding to the greetings he, *inter alia*, remarked:

I wish to rule that nothing takes place during Question Hour. But I thought out of deference to the very kind words which have been spoken, I should not give that ruling and withhold it for the time being. 259

Shri R. Venkataraman was felicitated on his birthday on 4 December 1985, and 4 December 1986. On the former occasion while responding he, *inter alia*, remarked:

I think everyone of you would wish that I had a birthday every day, because I have been liberal in calling everybody which I do not do otherwise... today everything said will go on record.²⁶⁰

Birthday greetings were offered to Dr. Shanker Dayal Sharma on 19 August 1988. On Friday, 17 August 1990, as soon as he entered the House some members wished him happy birthday. The Chairman while thanking said:

"But my birthday is not today. The Leader of the Opposition quipped: Sir, in anticipation, you may accept. We will come on Sunday."

On Monday, 20 August 1990, again, some members and the Leader of the House offered him felicitations.²⁶¹

On occasions birthday greetings or wishes are also offered to members/Ministers.

Felicitations were offered to Shri Y.B. Chavan, Minister of Defence on his sixty-first birthday²⁶² and to Prime Minister, Shri Rajiv Gandhi.²⁶³

The House, in appropriate cases, expresses its appreciation of the services rendered by a member.

At a meeting of the Business Advisory Committee held on 13 June 1977, the Secretary-General informed that the General Purposes Committee in its last meeting had recommended that a suitable reference relating to completion of twenty-five years of uninterrupted membership of Rajya Sabha by Shri Bhupesh Gupta might be made either in the House or at an appropriate function outside the House. The Committee agreed that reference in this regard be made in the House by the Leader of the House, Leader of the Opposition and the Deputy Chairman on 22 June 1977, immediately after Question Hour. Accordingly, appreciative references were made by all sections of the House and the Deputy Chairman to Shri Bhupesh Gupta's services.²⁶⁴

Tributes were offered to Shri P. Shiv Shanker on his retirement from the membership of the Rajya Sabha, on 13 August 1993.²⁶⁵

Expressions of sense of relief or concern

The Chairman or members express their sense of relief or satisfaction on a happening.

The Chairman expressed sense of relief at the President's escape from accident in Bhutan. ²⁶⁶

The Deputy Chairman made a reference to the providential escape of the Prime Minister in an air-crash near Jorhat.²⁶⁷

The Chairman and leaders condemned the act of sabotage of the aircraft MAKALU which was to be used by the Prime Minister for her foreign visit and wished her long life. 268

The Leader of the House moved a resolution, which was adopted, expressing sense of relief that no harm was caused to the Prime Minister when he was attacked in Colombo on 30 July 1987.²⁶⁹

Immediately the House assembled before taking up any business, the Leader of the House and leaders/representatives of parties/groups greeted the Chairman, on his return from convalescence.²⁷⁰

Members expressed their concern on the detention of Khan Abdul Ghaffar Khan in Pakistan and his failing health. ²⁷¹

The Chairman expressed concern on the assault on Shri Sharad Pawar, Minister of Agriculture and Food Processing Industries, and made a reference on the incident on 25 November 2011.²⁷²

(d) References to Secretary-General, Rajya Sabha

Obituary reference was made on the passing away of Shri S.N. Mukherjee, the first Secretary of the Rajya Sabha, while in office. 273

The Chairman and leaders of parties and groups paid tributes to the Secretary-General, Shri B.N. Banerjee, on his retirement and welcomed his successor Shri S.S. Bhalerao as the new Secretary-General.²⁷⁴

Consequent on the retirement of the Secretary-General, Shri S.S. Bhalerao, the Chairman and leaders of parties and groups paid tributes to him and also welcomed his successor Shri Sudarshan Agarwal as the new Secretary-General.²⁷⁵

Consequent on the retirement of Shri Sudarshan Agarwal, Secretary-General, the Chairman, the Deputy Chairman and the leaders and representatives of parties/groups paid tributes to him and also welcomed his successor Shrimati V.S. Rama Devi as the new Secretary-General²⁷⁶ (as a special gesture, Shri Agarwal was seated in the Special Box during the proceedings).

Consequent on the retirement of the Secretary-General, Shrimati V.S. Rama Devi, members paid tribute to her for her services to the House. Shri R.C. Tripathi, Secretary-General, was introduced to the House by the Chairman on 19 November 1997.²⁷⁷

Shri R.C. Tripathi remained the Secretary-General from 3 October 1997 till 31 August 2002. His successor Dr. Yogendra Narain became the Secretary-General from 1 September 2002, and was introduced to the House by the Chairman on 18 November 2002. 278

Obituary references were also made on the passing away of former Secretaries-General, Shri S.S. Bhalerao on 23 July 2001²⁷⁹ and Shri B.N. Banerjee on 18 November 2002.²⁸⁰

Dr. V.K. Agnihotri who became Secretary-General on 29 October 2007 was introduced to the House by the Chairman on 15 November 2007. A reference was also made by the Chairman on his demitting office on 7 September 2012. Page 2012.

Shri Shumsher K. Sheriff who was appointed as the Secretary-General on 1 October 2012 was introduced to the House by the Chairman on 22 November 2012.²⁸³

Obituary reference was made to the passing away of Shrimati V.S. Rama Devi, former Secretary-General by the Chairman on 22 April 2013. ²⁸⁴

(e) Welcome to foreign parliamentary delegations

Whenever a distinguished foreign visitor or a foreign parliamentary delegation visits the Rajya Sabha to watch the proceedings from the Special Box, the Chairman on behalf of the House welcomes the visitors and wishes them pleasant time during their stay in the country and also sends greetings and good wishes to the Government and people of the concerned country. Generally such visits take place sometimes during Question Hour and members also join the Chairman in welcoming the distinguished guests by applause. This practice has started in the Rajya Sabha from 8 December 1981.²⁸⁵

(f) References on solemn or significant occasions

A reference from the Chair has come to be an accepted and established customary procedure for the purpose of echoing and expressing the sentiments and feelings of the House on occasions and events—whether solemn or tragic— of national and international significance. References have been made in the House on the following occasions:

Tenth, Twentieth, Twenty-fifth and Fortieth Anniversaries of the adoption by the United Nations of the Universal Declaration of Human

Rights;²⁸⁶ completion of 3000 sittings of the Rajya Sabha;²⁸⁷ meeting of U.S. President Ronald Reagan and Soviet leader Mikhail Gorbachev in Geneva;²⁸⁸ and signing of Intermediate Range Nuclear Forces (INF) Agreement between President Ronald Reagan and the General Secretary of the Communist Party of the USSR, Mr. Mikhail Gorbachev, at Washington on 8 December 1987.²⁸⁹

The Minister of Defence made a statement regarding Pakistan's war against India. At the end, the Chairman expressed sense of solidarity of the $House.^{290}$

The Prime Minister made a statement regarding grant of recognition to Gana Praja Tantri Bangladesh and conveying greetings and felicitations to the Government and people of that country. Thereafter, members of different parties/groups and the Chairman associated with the sentiments expressed through the statement.²⁹¹

On 2 December 1985, a reference was made to the first anniversary of the Bhopal Gas Tragedy. ²⁹² Reference was also made in 2010 and 2012.

It has become almost a regular practice to make a reference to the dropping of atomic bomb on Hiroshima and Nagasaki on 6/9 August 1945, if the House is sitting on those days. On this occasion the House observes silence as a mark of respect to the victims of nuclear holocaust.²⁹³ However, it was discontinued in 2012.

The Chairman offered felicitations to Namibia on its independence.²⁹⁴

The Chairman made an appeal to the people of the country from the Chair, in the context of demolition of the Babri Masjid at Ayodhya "to maintain peace, order and amity in this hour of crisis in the nation," and adjourned the House for a week in order to enable the members to return to their States and to their constituencies and to work for this noble cause of restoring peace and amity among the people.²⁹⁵

An announcement regarding the *Vijay Diwas* - 25th Liberation Day of Bangladesh - was made by the Deputy Chairman.²⁹⁶

A reference regarding the Universal Declaration of Human Rights was made by the Chairman. $^{\rm 297}$

A reference was made by the Chairman on the completion of fifty years of the Constitution of India on 26 November 1999.²⁹⁸

The Deputy Chairman made a reference on the International Women's Day on 8 March 2000. Thereafter, it has been a regular practice to make a reference in the House.²⁹⁹

On 14 December 2001 a reference was made by the Chairman on the terrorist attack on the Parliament Building. Thereafter, it has been a regular practice to make a reference in the House.

The Chairman made a reference regarding soldiers martyred in Kargil Operations. Reference was also made to the first anniversary of India's victory in Kargil.³⁰⁰

The Chairman made a reference to the fiftieth anniversary of Rajya Sabha on 13 May 2002.301

References were also made on the occasion of anniversary of Mumbai terrorist attack in 2010 and 2012;³⁰² Golden Jubilee of Goa's liberation in 2011;³⁰³ World Water Day in 2012 and 2013;³⁰⁴ National Panchayati Raj Diwas in 2012 and 2013;³⁰⁵ and World Earth Day in 2013.³⁰⁶

(g) References to tragic happenings

It is the practice to make references to the tragic happenings either in the country or outside involving loss of life and property. The Chairman expresses sympathies and sorrow or grief on behalf of the House for those who have suffered or affected by the tragic occurrences such as major rail, ³⁰⁷ air³⁰⁸ accidents, or earthquakes or other tragic events or natural calamities.

References were made to the explosion of ammunition packages at Pathankot military area; ³⁰⁹ accidents at Bhakra Dam; ³¹⁰ accidents at Bhillai Steel Plant; ³¹¹ devastating fire in Ahmedabad wherein several persons died, ³¹² killings in Punjab in 1986 (the House adopted a resolution proposed by the Chairman condemning the killings) ³¹³ and also in 1987; ³¹⁴ earthquakes in Kashmir in 1963, ³¹⁵ in Bihar, West Bengal, North-eastern parts of India and Nepal and Bangladesh in August 1988; ³¹⁶ in USSR in December 1988³¹⁷ and the violence that took place within the sacred precincts of the Sabarmati Ashram in Gujarat. ³¹⁸

The Leader of the House made a statement regarding the calamity be fallen on the people of East Pakistan on account of the cyclones, and expressed sense of sorrow and grief on the loss of human lives and extended heartfelt sympathies to the Government and people of Pakistan. Leaders of various groups and the Deputy Chairman associated themselves with the sentiments. ³¹⁹

On occasions, in view of the gravity of happenings, besides expression of sympathies and sorrow, the House has observed silence, all members standing, as a mark of respect to those who lost their lives in (i) train³²⁰ and air accidents;³²¹ (ii) earthquakes-in Koyna in 1967,³²² in Gujarat in 1970 (the House adopted a motion moved by three members of the House expressing sympathies for the sufferers),³²³ in Garhwal in 1991,³²⁴ in Latur, Osmanabad in Maharashtra and some parts of Andhra Pradesh and Karnataka in 1993;³²⁵ (iii) sewage plant in Delhi in 1957,³²⁶ killings in Assam in 1983³²⁷ and Bhopal Gas Tragedy in 1984.³²⁸ The other events when the House observed silence were: Israeli attack on Indian personnel in Gaza,³²⁹ Kumbha

Mela tragedy of 1954 (the House adopted a motion of condolence proposed by the Chairman)³³⁰ and of 1986;³³¹ cyclones in South India;³³² floods in Morvi in Gujarat; 333 kidnapping and gruesome murder of two children— Geeta and Sanjay Chopra in Delhi;³³⁴ killings in Punjab and Haryana;³³⁵ bomb blasts in Bombay; 336 death of devotees at Baripada in Orissa in a devastating fire in 1997;337 tragic death of several Indian Haj pilgrims in a devastating fire at Mina near Mecca in 1997; 338 large scale loss of life and destruction in the earthquake in Iran in 1997;339 severe tornado that swept through several villages of Midnapore (West Bengal) and Balasore (Orissa) in 1998;³⁴⁰ tragic train accident at Khanna in Punjab in 1998;³⁴¹ AN-32 transport plane crash in 1999;342 earthquake in several parts of North India especially in Garhwal region;³⁴³ super cyclone that hit the coastal parts of Orissa; 344 Kargil Operation; 345 brutal killings of innocent people by militants in J&K almost every other day;³⁴⁶ severe earthquake in several parts of Gujarat which took place in 2001;347 deaths of Amarnath Pilgrims in 2001;³⁴⁸ bomb blast at J&K Assembly in 2001;³⁴⁹ and terrorist attack in the USA in 2001.350

In the 196th Session, references were made regarding massacre by terrorists at Kasim Nagar near Narwal bye-pass in the outskirts of Jammu city³⁵¹ and killing of pilgrims and injury to several others by militants during the Amarnath Yatra in Jammu and Kashmir on 6 August 2002.³⁵² The House observed silence, all members standing as a mark of respect to the memory of the departed. On 9 August 2002, the Deputy Chairman made a reference to the Quit India Movement launched under the leadership of Mahatma Gandhi in 1942 and the House observed silence, all members standing as a mark of respect to the memory of martyrs and freedom fighters.³⁵³

References were also made regarding derailment of Howrah-New Delhi Rajdhani Express, terrorist attack on the Akshardham Temple, Gandhinagar and taking of hostages by terrorists in a theatre in Moscow 18 November 2002;³⁵⁴ terrorist attack on Raghunath temple in Jammu on 25 November 2002; 355 earthquake in Algeria on 21 July 2003; 356 crash of ONGC helicopter into the Arabian Sea on 13 August 2003;357 twin bomb blasts in Mumbai on 2 December 2003;358 earthquake at Bam in Iran on 20 January 2004. 359 Bomb blast in Samjhauta Express near Panipat on 23 February 2007;360 terrorist attack in Algiers on 26 April 2007;³⁶¹ terrorist attacks in Casablanca, Morocco on the 26 April 2007;³⁶² twin bomb blasts in Hyderabad on 29 August 2007;³⁶³ truck accident that occurred in the Rajsamand District of Rajasthan on 10 September 2007;364 massive earthquake in Haiti on 22 February 2010;365 earthquake in Chile on 9 March 2010;366 Air India plane crash in Mangalore on 26 July 2010;367 collision of Jnaneshwari Express with a goods train near Kharagpur on 26 July 2010;368 collision of Uttar Banga Express with Vanachal Express at Sainthia, West Bengal on 490 Rajya Sabha at Work

26 July 2010;³⁶⁹ Maoist attacks in Dantewada and Narayanpur districts of Chhatisgarh on 26 July 2010;370 cloud burst and flash floods in Leh Town of Ladakh on 9 August 2010; ³⁷¹ Tsunami in Indonesia on 9 November 2010;³⁷² building collapse in East Delhi on 18 November 2010;³⁷³ bridge stampede in Combodia on 26 November 2010;³⁷⁴ stampede in Pullumedu near Sabarimala temple, Kerala on 21 February 2011;³⁷⁵ earthquake in Christchurch in New Zealand on 4 March 2011;³⁷⁶ massive earthquake and Tsunami in Japan on 14 March 2011;377 Chhapra-Mathura Train accident on 1 August 2011;378 derailment of Howrah-Kalka Mail and blast in Guwahati-Puri Express on 1 August 2011;³⁷⁹ cruise ship sinking in Russia on 1 August 2011;³⁸⁰ serial bomb blasts in Mumbai on 1 August 2011;³⁸¹ bomb explosion and shooting in Oslo and Utoya Island, Norway on 1 August 2011;382 earthquake in Sikkim and Turkey on 22 November 2011;383 floods in Thailand on 22 November 2011;384 fire in Transgenders' National Congregation at Nand Nagri, Delhi on 22 November 2011;385 fire in Howrah-Dehradun Doon Express on 23 November 2011;³⁸⁶ fire in AMRI Hospital, Kolkata on 12 December 2011;³⁸⁷ tropical storm 'Washi' in Philippines on 20 December 2011;³⁸⁸ earthquake in Phillippines on 12 March 2012;389 avalanches in Guraz and Sonamarg sectors of Jammu and Kashmir on 12 March 2012;390 maoist attack on CRPF Jawans in Gadchiroli District, Maharashtra on 28 March 2012;³⁹¹ ferry mishap in Assam on 2 May 2012;³⁹² plane crash in Nepal on 16 May 2012;393 floods and landslides and ethnic violence in Assam on 8 August 2012;³⁹⁴ casualties in Amarnath Yatra, 2012 on 8 August 2012;³⁹⁵ road accident in Haryana on 8 August 2012;³⁹⁶ fire in Tamil Nadu Express on 8 August 2012; 397 cloudburst and flash floods in Uttarakhand on 8 August 2012;³⁹⁸ shooting incident in Gurudwara in USA on 8 August 2012;³⁹⁹ earthquake in Iran on 14 August 2012;⁴⁰⁰ fire in fireworks unit in Sivakasi, Tamil Nadu on 6 September 2012;401 superstorm Sandy in USA on 22 November 2012; 402 cyclone Nilam in Tamil Nadu and Andhra Pradesh on 22 November 2012;403 fire in a garment factory in Bangladesh on 4 December 2012;⁴⁰⁴ typhoon Bopha/ Pablo in the Phillippines on the 18 December 2012;⁴⁰⁵ stampede at Allahabad Railway Station on 21 February 2013;406 bomb blast in Hyderabad on 22 February 2013;407 fire in a market building on Surya Sen Street in Central Kolkata on 1 March 2013; 408 school bus accident in Jalandhar, Punjab on 6 March 2013;409 attack on security personnel in Srinagar on 15 March 2013;410 road accident in Maharashtra on 20 March 2013;411 killing of Indian Army personnel during UN Peace Keeping Mission in Sudan on 22 April 2013;412 bomb blasts in Boston, USA on 22 April 2013;413 and collapse of residential building in Thane, Maharashtra on 22 April 2013.414

When the Chairman was making a reference to victims of flood in Bihar on the 17 October 2008,⁴¹⁵ some members *inter alia* suggested that a reference may also be made to the victims of floods in Assam, Orissa, Gujarat and in other parts of the country. Thereafter, the House

was adjourned briefly and a reference from the Chair was made accordingly.

The Chairman also made a reference to the demise of Shri Sarabjit Singh, an Indian prisoner lodged in a Pakistani Jail, who was brutally assaulted by fellow inmates on 2 May 2013;416 flash floods, landslides and cloudbursts in Uttarakhand on 5 August 2013;417 maoist attack in Chhattisgarh on 5 August 2013;⁴¹⁸ terrorist attacks in Srinagar;⁴¹⁹ maoist attack in Jharkhand; 420 serial bomb blasts in Mahabodhi Temple, Bihar; 421 victims of mid-day meal in Saran District, Bihar; 422 victims of INS Sindhurakshak submarine tragedy; 423 victims of train accident involving 12567 Rajyarani Express in Bihar; 424 stampede near Ratangarh temple in Madhya Pradesh on 13 October 2013;425 fire in luxury bus on Bangalore-Hyderabad National Highway in Andhra Pradesh on 30 October 2013 and in another bus in Haveri, Karnataka on 14 November 2013;⁴²⁶ series of incidents in Muzaffarnagar District, Uttar Pradesh in August 2013, and incident at a rally in Patna on 27 October 2013;⁴²⁷ fire in Bangalore-Nanded Express; 428 Bus accident in Malshej Ghat in Maharashtra;⁴²⁹ Fire in Mumbai-Dehradun Express in Maharashtra;⁴³⁰ capsizing of 'Aqua Marine' boat in Andaman & Nicobar Islands; 431 and road accident on Pune-Satara Highway; 432 terrorist attack on a shopping Mall in Nairobi, Kenya from 21 to 24 September 2013;⁴³³ super Typhoon 'Yolanda' (Haiyan) in Philippines on 8 November 2013;434 and crash of Boeing 737 in Kazan, Russia on 17 November 2013.435

In the following cases, the House adjourned as a mark of respect to the memory of the deceased:

The House adjourned for half-an-hour on the firing on Satyagrahis by Portguese authorities in Goa. ⁴³⁶ The House adjourned for the day on account of tragedy at the Qutab Minar in which a number of children died. The Chairman associated himself with the expression of sorrow at the next sitting of the House. ⁴³⁷

The House adjourned till noon on 26 August 1996, after reference to and observance of silence on the death of Amarnath pilgrims. The House adjourned for the day as a mark of respect to the memory of all those who lost their lives in the terrorist attack on the Parliament House on 13 December 2001.

The House condemned the execution of Benjamin Moloise, freedom fighter of Africa. 440

(h) Resolutions adopted unoppposed

Apart from condolence resolutions which have been adopted by the House, as already mentioned, the House also adopts resolutions on events and issues which are of great national and international significance, without discussion and dissent. They are proposed from the Chair or moved by the

Leader of the House or the Prime Minister or any other Minister. They embody and reflect the general will and wish of the House.

(a) Resolutions/Motions from the Chair

Paying homage to Mahatma Gandhi on his Birth Centenary; 441 welcoming the Delhi Declaration issued at the conclusion of the Six Nation Summit held in Delhi on Nuclear Disarmament on 28 January 1985 (by way of a motion);442 commemorating the Fortieth Anniversary of the founding of the United Nations Organisation falling on 24 October 1985;443 condemning the bombing of Libya by US Forces, at the end of discussion of calling attention on the subject; 444 condemning apartheid in South Africa; 445 condemning killings in Punjab; 446 demanding immediate and unconditional release of Nelson Mandela; 447 exhorting people to preserve and promote amity and harmony and to uphold secular character and traditions of India, in the context of Babri Masjid-Ram Janam Bhoomi Dispute; 448 welcoming release of Nelson Mandela; 449 appealing political parties and religious organisations to preserve and promote communal harmony, in the context of communal riots in Gonda (UP) at the end of the matter raised by members; 450 appealing to avert war, in the context of Gulf crisis; 451 urging end to Gulf War; 452 appealing doctors to end strike, at the end of discussion of calling attention on the subject; 453 appealing to end violence in Karnataka on Cauvery water dispute; 454 paying homage to martyrs on the occasion of the Fiftieth Anniversary of Quit India Movement; 455 condemning Pakistan's interference in the internal affairs of India and promoting terrorist activities in Jammu and Kashmir; 456 welcoming formation of new Government in South Africa; 457 commemorating the Fiftieth Anniversary of the founding of the UNO;458 and attack at Kaluchak, Jammu by terrorists belonging to Lashkar-e-Taiba and Jaish-e-Mohammed. 459 On 9 April 2003, the Chairman moved a resolution deploring the military action by the coalition forces led by USA against sovereign Iraq, calling for the immediate cessation of hostilities and quick withdrawal of coalition forces from Iraq and calling upon the United Nations to protect the sovereignty of Iraq. 460

On the 11 December 2008,⁴⁶¹ the Chairman moved a resolution unequivocally condemning heinous attacks in Mumbai by terrorist elements from Pakistan. A resolution was adopted by the Rajya Sabha at the Special Sitting of Parliament on the occasion of the Sixtieth Anniversary of the First Sitting of Parliament on 13 May 2012;⁴⁶² and the Chairman moved a resolution each on 15 March 2013 and 14 August 2013 rejecting the resolution passed by the National Assembly of Pakistan on 14 March 2013 and on 13 August 2013, respectively. The same were unanimously adopted by the House.⁴⁶³

(b) Resolution/Motion by the Prime Minister

Developments in East Bengal and extending support to people in their struggle there; 464 successful launching of APPLE; 465 and appreciating

successful completion of the Seventh Conference of Heads of State/ of Government of Non-Aligned Countries held in New Delhi (by way of a motion).⁴⁶⁶

(c) Resolutions by the Leader of the House

Expressing deep concern over killings in Assam and appealing people of Assam to strengthen feelings of brotherhood and cooperation, at the end of discussion on the motion regarding situation in Assam; 467 expressing sentiments in connection with dastardly attack on the Prime Minister at Colombo; 468 condemning the desecration and demolition of the Babri Masjid at Ayodhya; 469 condemning the barbarism and anticivilisational intent of the Taliban in Afghanistan in the strongest possible terms; 470 and storming of the estate and precincts of State Legislature of Orissa by persons belonging to VHP and the Bajrang Dal. 471

(d) Motion by the Leader of the Opposition

Expressing concern at the situation in Jammu and Kashmir moved by Shri P. Shiv Shanker while participating in the discussion on the statement on the subject made by the Home Minister. 472

(e) Resolution by the Minister of State in the Ministry of External Affairs

Condemning apartheid in South Africa and appealing to international community to save Benjamin Moloise moved with the permission of the House, at the end of a short duration discussion on racial riots in South Africa. 473

(i) Good wishes to retiring members and welcome to newly elected/nominated members

About one-third of the members of the Rajya Sabha retire every second year on the expiration of their term. 474 It is customary to offer good wishes or bid formal farewell to them after Question Hour. Until 1986, this used to be generally done towards the close of the March-April session as most of such members used to retire on 2 April of every even year. In view, however, of the retirement of members at dates different from the 2 April of even year, farewell is offered as and when retirement of members is imminent, during the session. Members who are due to retire also give their responses.

After members who are newly elected/nominated have made and subscribed oath or affirmation and taken their seats, the Chairman welcomes them on behalf of the House.

(j) Valedictory remarks on the conclusion of the session

It is also customary in every session for the Chair to make valedictory remarks thanking members and leaders of parties and groups for their cooperation in the conduct of business, before the House adjourns sine die. This practice started from the conclusion of the 37th Session.⁴⁷⁵ Leaders/representatives of parties present also make observations appreciating the transaction of business.

However, in the 172nd, 175th, 177th, 182nd, 186th, 203rd, 211th, 213th and 224th Sessions when the Rajya Sabha was adjourned *sine die* no valedictory remarks could be made.⁴⁷⁶ In the 196th Session, the Deputy Chairman laid the valedictory remarks on the Table.⁴⁷⁷ On two occasions, the valedictory remarks were made twice, both on the completion of first part and second part of the 155th ⁴⁷⁸ and 200th ⁴⁷⁹ Session of Rajya Sabha.

Since 216th Session, the statistical information pertaining to respective Session is distributed to the members after the valedictory remarks have been made by the Chair in the House. The valedictory speech and statistical information are also posted on the Rajya Sabha website.⁴⁸⁰ No valedictory remarks on the conclusion of 224th Session was made, the statistical information of the session was posted on the website.⁴⁸¹

Though 230th Session was held in two parts, no valedictory remarks were made after the first part and the same were made at the conclusion of the second part. However, statistical information pertaining to both parts of 230th Session were prepared and posted on the website.

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